

MR. SPEAKER: The House will take up clause-by-clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER: The question is:

"That schedule stand part of the Bill."

The motion was adopted.

The Schedule was added to the Bill.

MR. SPEAKER: The question is:

"That clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting formula and the Long-Title were added to the Bill.

SHRI M.V. CHANDRASHEKHARA MURTHY: I beg to move:

"That the Bill be passed".

MR. SPEAKER: The question is:

"That the Bill be passed".

The motion was adopted.

12.48 hrs.

[English]

JAMMU AND KASHMIR APPROPRIATION BILL, 1995**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.C. CHANDRASHEKHARA MURTHY): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jammu and Kashmir for the services of the financial year 1994-95.

MR. SPEAKER: The question is"

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jammu and Kashmir for the services of the financial year 1994-95.

The motion was adopted.

SHRI M.V. CHANDRASHEKHARA MURTHY : I introduce the Bill".

SHRI M.V. CHANDRASHEKHARA MURTHY: I beg to move *:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jammu and Kashmir for the services of the financial year 1994-95, be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Jammu and Kashmir for the services of the financial year 1994-95, be taken into consideration."

The motion was adopted.

[English]

MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER: The question is:

"That schedule stand part of the Bill."

The motion was adopted.

The Schedule was added to the Bill

MR. Speaker : The question is :

"That clause 1, the Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1 the Enacting Formula and the Long Title were added to the Bill.

SHRI M.V. CHANDRASHEKHARA MURTHY: I beg to move:

"That the Bill be passed."

MR. SPEAKER : The question is:

"That the Bill be passed."

The motion was adopted.

12.51 hrs

[English]

BIHAR BUDGET 1995-96 – GENERAL DISCUSSION

DEMANDS FOR GRANTS ON ACCOUNT (BIHAR), 1995-96

AND

SUPPLEMENTARY DEMAND FOR GRANTS (BIHAR), 1994-95

MR. SPEAKER: Now let us take up discussion on Item Nos. 49, 50 and 51 so that with one discussion we

* Introduced / moved with the recommendation of the president.

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